

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 30.9.2019

ORDER NO. 199 of 2019

Hon'ble President is pleased to partially modify the roster order no. 80/2019 for **CESTAT, Chandigarh** for the period from **21.10.2019** to **25.10.2019** as follows:

COURT	PERIOD	WORK ASSIGNED
Sh. Ashok Jindal, Hon'ble Member (Judicial) and Sh. Raju, Hon'ble Member (Technical)	From 21.10.2019 to 25.10.2019	Customs, Excise and Service Tax Division Bench matters.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order,



(Bineesh Kumar K.S.)
Registrar

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F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 30.9.2019

ORDER NO. 200 of 2019

Hon'ble President is pleased to order the following sitting commencing from **7.10.2019 to 3.1.2020 for CESTAT, New Delhi** as follows.

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President and Sh. Bijay Kumar, Hon'ble Member (Technical)	From 7.10.2019 to 3.1.2020	Excise and Service Tax Division Bench matters.
Sh. Anil Choudhary, Hon'ble Member (J) and Sh. C. L. Mahar, Hon'ble Member (Technical)	From 7.10.2019 to 3.1.2020	Customs Division Bench matters.
Ms. Rachna Gupta, Hon'ble Member (Judicial)	From 7.10.2019 to 3.1.2020	Single Member Matters.

Note:

1. All part heard matters are released to be heard afresh by regular Bench as per the above Bench constitution on the respective dates on which they are posted.
2. Whenever any Judicial Member who is a part of Division Bench will be on leave or tour, Ms. Rachna Gupta, Hon'ble Member (Judicial) will be part of that Division Bench and Single Member cases listed before the Member shall stand adjourned if there is no other Single Member Bench is available.
3. If any Technical Member is on leave/tour the other DB will take up all the lists and the Judicial Member in the DB will sit in the Single Member Bench.
4. On every Friday afternoon special bench sitting will be notified, if any.
5. In the event of no sitting of a Bench the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order,



(Bineesh Kumar K.S.)
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F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 30.9.2019

ORDER NO. 201 of 2019

Hon'ble President is pleased to order the sitting commencing from **7.10.2019 to 3.1.2020, for CESTAT, Mumbai** as follows:-

COURT	PERIOD	WORK ASSIGNED
Dr. D. M. Misra, Hon'ble Member (Judicial) and Sh. Sanjiv Srivastava, Hon'ble Member (Technical)	On 7.10.2019	Customs and Excise Division Bench Matters.
	From 9.10.2019 to 3.1.2020	Excise Division Bench Matters.
Sh. P. Anjani Kumar, Hon'ble Member (Technical) and Dr. S. K. Pati, Hon'ble Member (Judicial)	On 9.10.2019	Customs Division Bench Matters.
Sh. S. K. Mohanty, Hon'ble Member (Judicial) and Sh. P. Anjani Kumar, Hon'ble Member (Technical)	From 10.10.2019 to 3.1.2020	Customs Division Bench Matters.
Sh. C. J. Mathew, Hon'ble Member (Technical) and Sh. Ajay Sharma, Hon'ble Member (Judicial)	From 7.10.2019 to 3.1.2020	Service Tax Division Bench Matters
Dr. S. K. Pati, Hon'ble Member (Judicial)	On 7.10.2019 and from 10.10.2019 to 3.1.2020	Single Member Matters

Note:

1. All part heard matters are released to be heard afresh by regular Bench as per the above Bench constitution on the respective dates on which they are posted.
2. Whenever any Judicial Member who is a part of Division Bench will be on leave or tour, Dr. S. K. Pati, Member (Judicial) (from 10.10.2019 to 3.1.2020) will be part of that Division Bench and Single Member cases listed before the Member shall stand adjourned if no other Single Member Bench is available. And, if Dr. S. K. Pati, Member (J) is on leave/tour, the matters listed before that Division Bench will be taken up by the other DBs by equally distributing the matters in the cause list and the Technical Member who was a part of the earlier Division Bench will hear Single Member matters.
3. In the event of leave or tour of any Technical Member the matters listed before that DB will be taken up by the other DBs by equally distributing the matters in the cause list and the Judicial Member who was a part of the earlier Division Bench will hear Single Member matters as may be notified. If two Technical Members will be on leave/tour, the available DB will take up the other two lists and the Judicial Members who were part of the Division Bench will hear Single Member matters by equally distributing the matters in the Single Member cause list on those days.
4. On every Friday afternoon special bench sitting will be notified, if any.
5. In the event of no sitting of a Bench the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order,



(Bineesh Kumar K.S.)
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Dated: 30.9.2019

ORDER NO. 202 of 2019

Hon'ble President is pleased to modify the roster order no. 79 of 2019 for CESTAT, Chennai for the period **28/10/2019 to 1/11/2019** as follows:-

COURT	PERIOD	WORK ASSIGNED
Ms. Sulekha Beevi, Hon'ble Member (Judicial) and Sh. P. V. Subba Rao, Hon'ble Member (Technical)	From 28/10/2019 to 1/11/2019	Customs, Excise and Service Tax Division Bench matters.
Sh. P. Dinesha, Hon'ble Member (J)	From 28/10/2019 to 1/11/2019	Single Member Matters.

Note:

1. In the absence of Ms. Sulekha Beevi, Hon'ble Member (J), Sh. P. Dinesha, Hon'ble Member (J) will be the part of the DB during the given period.
2. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order,



**(Bineesh Kumar K.S.)
Registrar**

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Dated: 30.9.2019

ORDER NO. 203 of 2019

Hon'ble President is pleased to modify the roster order no. 78 of 2019 for CESTAT, Kolkata for the period **21/10/2019 to 25/10/2019** as follows:-

COURT	PERIOD	WORK ASSIGNED.
Sh. P. K. Choudhary, Hon'ble Member (Judicial) and Sh. Bijay Kumar, Hon'ble Member (Technical)	From 21/10/2019 to 25/10/2019	Customs, Excise and Service Tax Division Bench matters.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order,



(Bineesh Kumar K.S.)
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Dated: 30.9.2019

ORDER NO. 204 of 2019

Hon'ble President is pleased to modify the roster order no. 124 of 2019 for CESTAT, Bangalore for the period **28/10/2019 to 1/11/2019** as follows:-

COURT	PERIOD	WORK ASSIGNED
Sh. S. S. Garg, Hon'ble Member (Judicial) and Sh. P. Anjani Kumar, Hon'ble Member (Technical)	From 28/10/2019 to 1/11/2019	Customs, Excise and Service Tax Division Bench matters.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order,



(Bineesh Kumar K.S.)

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30/09/19
Dy. Registrar

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 30.9.2019

ORDER NO. 205 of 2019

Hon'ble President is pleased to modify the roster order no. 200 of 2019 for CESTAT, New Delhi for the period **21/10/2019 to 25/10/2019** as follows:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President and Sh. P. V. Subba Rao, Hon'ble Member (T)	From 21/10/2019 to 25/10/2019	Excise and Service Tax Division Bench matters.

By order,



(Bineesh Kumar K.S.)

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